

WRIT PETITION (C)

FILING NUMBER: 2662 /2020

NIKHIL KUMAR SINGH

: PETITIONER

Vs

THE STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. True typed copy of page number 38 may be filed. Page number 38 may be arranged properly.
2. The statement made at Para 9 regarding date 29.06.04 may be verified.
3. The certified copy of order dated 11.03.2020 (annexure 5) may be filed along with due A.F.S amounting Rs. 10/- only.

Ranjeet Kumar Pankaj

12/06/2020.